The recommendations made by the study team are for the Administrative Reforms Commission to consider. The Commission has yet to submit its recommendations on the subject to the Government. The question of any action being taken by the Government does not arise at this stage.

## MURDER OF Miss SARABJIT KAUR IN U.K.

520. SHRT P. C. M1TRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Scotland Yard came in touch with the C. B. I. in India in connection with the murder of a 19 year old Indian girl, Miss Sarabjit Kaur, in Britain and for which her father who is in the U.K., has been taken into custody there ;

(b) whether attention of Government has been drawn to a report that appeared in the Hindustan Times at New Delhi, dated the 27th May, 1968, to the effect that inquiries both in England and India were proceeding in the wrong track and till now the C.B.I, had not contacted any of the relations and friends of the victim and her father, in course of their investigation; and

(c) if so, whether the C.B.I, has made any investigation so far into the case ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The C.B.I, was requested by the National Central Bureau of U.K. to furnish personal particulars of some persons named by them in connection with the alleged murder of Miss Sarabjit Kaur.

(b) The attention of the Government has been drawn to the report on the subject which appeared in the Hindustan Times of NewJDelhi, dated the 27th May 1968.

(c) The C.B.I, did not investigate into the case of alleged murder. Only the particulars asked for were furnished to the National Central Bureau. U.K.

# DEATH OF A STUDENT NEAR DHAULA KUAN, NEW DELHI

521. SHRI SITARAM JAIPURIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a> whether attention of Government has been drawn to a news-item published in the ^Hindustan Times, dated the 24th May, 1968, to the effect that the dead body of a Kerala college student remained unattended on road side for four hours near Dhaula Kuan, New Delhi;

(b) if so, whether it is a fact that the relatives of the deceased boy were greatly harassed by the police in handingover the dead body to them;

(c) at what time the accident took place at what time the police arrived at the scene and at what time the dead body was handed over to his relatives; and

(d) whether any enquiry has been made in the matter, if so, the results thereof, and the action taken against the police officers responsible for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) to (d) The accident took place at 10.20 A.M. The focal police arrived at the scene at 11.00'A.M. The dead body after the post mortem examination was handed over to the relatives at about 6 P.M.

An enquiry into the allegations made in the news-item is in progress.

## यूनेस्को द्वारा मान्य भाषाएं

522. श्री जगत नारायण ः क्या शिक्षामंत्रीयहबतानेकी कुपाकरेंगेकि :

(क) संयुक्त राष्ट्र शिक्षा, विज्ञान तथा संस्कृति संगठन ढारा अपने कार्य के लिए किन-किन भाषाओं को मान्यता प्रदान की गई है:

(ख) क्या उक्त संगठन ढारा इस काम के लिए हिन्दी को मान्यता दी गई है; और

(ग) यदि हां, तो इस संगठन की कार्यवाही में भारतीय प्रतिनिधीयों ढारा हिन्दी का प्रयोग किया जाता है ?

#### LANGUAGES RECOGNISED BY UNESCO

522. SHRI JAGAT NARAIN : Will the Minister of EDUCATION be pleased to state :

(a) the languages which have been recognised by the UNESCO for its working l

(b) whether Hindi has been recognised by UNESCO for the purpose; and

(c) if so, whether Hindi is used by the Indian delegates in the course of UNESCO proceedings?]

शिक्षा मंत्री (डा० त्रिगुण सेन) (क) और (ख) यूनेस्को महासम्मेलन की मान्य भाषाएं अरवी, चीनी, अंग्रजी, फ़ेंच, हिन्दी इतालवी, रूशी और स्पेनिश हैं। किन्तु महासम्मेलन की काम-काज की भाषाएं केवल अंग्रेजी, फ़ेंच, रूशी और स्पेनिश हैं। यूनेस्को सचिवालय मुख्यतः अंग्रेजी और फ्रेंच में कार्य करता है।

(ग) जी नहीं।

t[THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b) The Official languages of the General Conference of UNESCO are Arabic, Chinese, English, French, Hindi, Italian, Russian and Spanish. The working languages of the General Conference are however only English, French, Russian and Spanish. The Unesco Secretariat works primarily in English and French.

(c) No, Sir.]

# मिर्जा अफ़जल बेग की प्रधान मंत्री के साथ भेट

523 श्री जगत नारायणः क्यागृह-कर्श्यमंत्री यहबतानेकी छपाकरेंगेकिः

(क) क्या काश्मीर जनमत संग्रह मोर्चे के मिर्जा अफ़ज़ल बेग ने 29 दिसम्बर, 1967 को प्रधान मंत्री से मेंट की थी:

(ख) यदि उपरोक्त भाग (क) का उत्तर "हां" हो तो क्या उन्होंने प्रधान मंत्री के सामने कोई मांग रखी थी; (ग) यदि हां, तो यह मांग क्या थी; और

to Questions

(घ) इस सम्बन्ध में सरकार की क्या प्रतिकिया है ?

### MEETING OF MIRZA AFZAL BEG WITH PRIME MINISTER

523. SHRI JAGAT NARAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Mirza Afzal Beg of the Kashmir Plebiscite Front met the Prime Minister on the 29th December, 1967;

(b) if the answer to part (a) above be in the affirmative, whether he placed before her any demand;

(c) if so, what was the demand; and

(d) what is the reaction of Government in this regard?]

गृह-कार्थं संत्रालय में राज्य मंत्री (श्री बिद्याचरण शुक्ल)ः (क) जी हां, श्रीमान्।

(ख) से (घ) उन्होंने कोई मांगे नहीं पेश की । किन्तु सुझाव दिया था कि शासन को शेख अब्दुल्ला तथा उनके साथियों से काश्मीर के बारे में बातचीत करनी चाहिए । उन्होंने भारत-पाक सद्भावना, (सद्भावपूर्ण सम्बन्धों) का भी जिक्र किया था। इन आम तौर के सुझावों पर शासन की प्रतिक्रिया अपक्षित नहीं थी।

t[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) to (d) No demands were made by him; but he suggested that the Government should enter into a dialogue with Sheikh Abdullah and his colleagues on Kashmir. He also referred to the need for Indo-Pak amity. These general suggestions did not call for any specific reaction from Government.]

# दिल्ली में पाकिस्तानी राष्ट्रीकों द्वारा राष्ट्र विरोधी कार्यवाहियाँ

524. श्री राजनारायणः क्या गृह-कार्यं मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली प्रशासन ने केन्द्रीय सरकार से यह प्रार्थना

†[ ]English translation.